

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 08 OF 2026 (WZ)

Late Rahman Allah Rakha Jat
Through his son Usmanbhai Rehmanbhai Kachchi

... Applicant

Versus

Oil and Natural Gas Corporation & Ors.

... Respondents

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AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO. 5

I, Gaurang Makwana, Adult, Male, presently serving as the Collector and District Magistrate, Bharuch, having my official address at 1st Floor, Jilla Seva Sadan, Kanbivaga, Bharuch, Gujarat, do hereby solemnly affirm and state on solemn oath as follows:

1. I say that I am well acquainted with the facts and circumstances of the present case and competent to swear this affidavit on behalf of Respondent No. 5. I further say that the present affidavit is being filed in compliance with the proceedings dated 09.03.2026 passed by this Hon'ble Tribunal in the captioned Original Application, and the statements made herein are based on official records, reports received from concerned departments, and information available with the District Administration, which I believe to be true and correct.
2. I say that the present Original Application, inter alia, raises allegations pertaining to environmental contamination and its alleged adverse impact on livestock, including reported mortality of camels, and seeks, amongst other reliefs, directions for the provision and augmentation of drinking water facilities for livestock in Taluka Vagra, District Bharuch. I say that, without prejudice to the rights and contentions of the answering



Respondent and without admitting any of the allegations, particularly those relating to causation, it is respectfully submitted that the subject matter concerning provision of drinking water infrastructure for livestock falls within the administrative and coordinating domain of the District Administration, to be undertaken in conjunction with the competent departments of the State Government.

3. I say that, insofar as the factual position regarding drinking water facilities in Chanchvel Village is concerned, as per official reports received from the Taluka Development Officer, Vagra, and the Irrigation Department, District Panchayat, Bharuch as well as the Gujarat Water Supply and Sewerage Board, it is submitted that the village is presently equipped with adequate basic water infrastructure comprising four functional borewells, one handpump, one overhead tank, and one underground sump, in addition to eleven village ponds (talavadi), out of which one major pond retains water throughout the year and serves as a dependable source for both human and livestock usage. I further say that Chanchvel Village, having approximately 643 households with a population of 3,545, is covered under the Madhyabara Group Water Supply Improvement Scheme, under which a 3,50,000 liter capacity underground sump has been constructed and is regularly supplied with water, which is thereafter distributed through the overhead tank and internal pipeline network under the supervision of the Gram Panchayat and the local Water Committee.



4. I further say that with regard to the Kachhivas settlement, inhabited by approximately 51 households comprising 257 persons belonging to the Kachhi community and located at a distance of about 5 to 7 kilometers from the main Chanchvel village, it is submitted that prior to the year 2023, the said settlement was dependent upon tanker-based water supply due to the absence of permanent infrastructure. However, in order to address the said issue on a long-term and sustainable basis, a 50,000 liter capacity underground sump along with a connecting pipeline has been

constructed in the year 2024 under the Madhyabara Group Improvement Water Supply Scheme, and the said system is presently under testing and is scheduled to be fully operational and to provide regular water supply by May 2026. I further state that, in addition to the above, a pond bearing Survey No. 343, situated approximately one kilometer from the said settlement, has been deepened under the Sujalam-Sufalam Yojana specifically with the object of ensuring availability of drinking water for livestock, including camels belonging to the said community.

5. I say that further developmental works have also been undertaken in Chanchvel Village in relation to augmentation of water resources, including the deepening of a village pond during the financial year 2024–25 at a cost of ₹8.55 lakh.

6. I say that, on a broader level, significant steps have been undertaken in Vagra Taluka as a whole to augment and strengthen drinking water infrastructure. It is submitted that between the year 2023 to 2026, substantial infrastructure has been created, including installation of 15 handpumps, construction of 3 traditional livestock water trough (Hawada) structures, 8 overhead tanks, 45 underground sumps, 27 borewells, and laying of approximately 14,600 meters of pipeline, along with the rejuvenation and deepening of multiple village ponds. I further say that, as on date, the total available infrastructure in Vagra Taluka includes 54 handpumps, 34 livestock water trough, 58 overhead tanks, 97 underground sumps, and 93 village ponds, thereby indicating substantial coverage and availability of water sources.



7. I say that with regard to the water supply schemes operational in the Vagra Taluka, it is submitted that the Madhyabara Group Water Supply Improvement Scheme, drawing water from the Narmada River through the Nand Intake Well and treating the same at a 34.50 MLD capacity treatment plant at Sudi-Ora, was designed to cater to 67 villages and 3

hamlets, out of which 34 villages are presently receiving regular water supply, and the remaining villages and hamlets are being covered under the Madhyabara Group Improvement Water Supply Scheme, which is scheduled for completion by October 2026. I further say that the Pakhajan Group Water Supply Scheme has been implemented for coastal villages, wherein water is sourced from the GIDC pipeline near Nadida Village, treated, and supplied to 41 villages through an established distribution network. It is further submitted that all 67 villages and 3 hamlets are provided with internal distribution systems through which approximately 28,860 households receive tap water supply under the management of Gram Panchayats and Water Committees, and improvements to internal infrastructure have been completed in select villages including Goladara, Aladar, and Mosam.

8. I say that, in addition to the above, irrigation percolation tanks located at various villages including Rahad, Bhersam, Dahej, Koliyad, Sutrel, Vadadla, Nadarkha, Saykha, Vilayat, and Gandhar serve as perennial water sources, having substantial storage capacities and catchment areas. I further say that extensive pond deepening and tank improvement works have been carried out across multiple financial years, including numerous villages during the financial years 2023–24 and 2024–25, and further such works are planned in the financial year 2026–27 at Pakhajan, Akhod, Paniyadara, thereby ensuring continued augmentation of water resources.



9. I say that in light of the aforesaid facts and the substantial measures already undertaken, it is respectfully submitted that the District Administration has been actively and continuously engaged in ensuring availability of drinking water for both human consumption and livestock needs, and shall continue to monitor the situation, particularly during periods of scarcity such as summer months, and shall take emergent and appropriate measures, including tanker supply wherever required, in order to mitigate any exigency.

10. It is further respectfully submitted that Respondent No. 5 is discharging his statutory and administrative functions in a coordinating and facilitative capacity for the implementation of public infrastructure schemes aimed at the augmentation of water resources.

AFFIDAVIT

I, Gaurang Makwana, aged: Adult, serving as Collector and District Magistrate, Bharuch, do hereby state and declare on solemn affirmation that what is stated in Paragraph Nos. 1 to 10 is based on documents and information available from the records, which I believe to be true.

SOLEMNLY AFFIRMED AT BHARUCH ON 15th DAY OF APRIL, 2026.

Date : 15.04.2026

Place : Bharuch

DEPONENT

(Gaurang Makwana)



Solemnly affirmed before me at Bharuch Office
Shri. Gaurang Makwana, Collector
of Bharuch Taluka - who I
Identified by Shri. R. B. Patel
The under signed does not takes & responsibility
of the contents of this documents has signed in
my present only

BHARUCH.
Date. 15-04-2026

Gaut
Dy. Mamlatdar and
Executive Magistrate
BHARUCH.

Identified By ME

(R. B. Patel)
LW officer
Collector Office
Bharuch



343 વાગરા પંચાયત કચેરી વાગરા

જુની મામલતદાર કચેરીની બાજુમાં, મુ.પો.વાગરા,

તા.વાગરા, જિ.ભરૂચ. પીન.૩૯૨૧૪૦

Email ID- tdovagra@gmail.com,

tdo-vagada@gujarat.gov.in,

ફોન.નં. 02641 225223, 225697.

Letter No : TP/BHUMI/2782/2026

Date : 14/04/2026

To,
The Collector,
Jilla Seva Sadan, Bharuch.

Subject: Regarding collecting information about availability of water sources in various villages of Vagra Taluka.

Reference : Verbal message received from your office.

With respect to the above subject and reference, it is hereby stated that as per the current situation in Vagra Taluka, there are total **54 handpumps, 34 borewells, 58 overhead tanks, 97 underground sumps (Water storing under ground reservoir)** and **93 village ponds** available in Operational Condition.

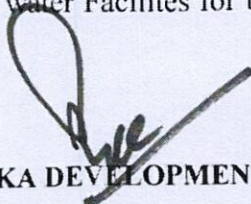
After the year 2023, an additional **15 hand pumps, 3 water Trough (Cattle Trough), 8 overhead tanks, 45 underground sumps, 2 village ponds,** and **14,600 meters of water pipeline line and 27 borewells** have been constructed.

Further, it is to inform that in village Chanchvel of Vagra Taluka, for drinking water facilities, there are **4 borewells, 1 handpump, 1 overhead tank,** and **1 underground sump (Water storing under ground reservoir)** is in operational condition. Also, there are **11 small ponds** in the village for water facilities. In residential area of the village there are two ponds: 1 is large and 1 is small. Among these, the larger pond has water available through out the year.

Additionally, the Kutchhi people who reside temporarily at Chanchvel village in Vagra taluka live in the Kutchhipura settlement, which is located approximately Five Kilometers away from the Chanchvel village.

The sim Talavadi (Small Pond) Situated in Survey No.343 of chanchvel village, Vagra taluka, near the Kutchhipura Settlement, **has been deepened in 2024 under the "Sujlam-Suflam"** Scheme with the objective of providing drinking water Facilites for the households and livestock of the Kutchhi people.

Submitted for your kind information, Sir.


TALUKA DEVELOPMENT OFFICER
TALUKA PANCHAYAT VAGRA



District Panchayat Irrigation Division

Bharuch

Panchayat Bhavan 02, 2nd Floor Station Road

Bharuch

E-Mail [id-exeengbch@gmail.com](mailto:exeengbch@gmail.com)

Telephone No.02642 243905



Office of the EE Panchayat Irrigation Division Bharuch / PB/ 144 Of the Year 2026

Dt. 14.04.2026

To, Respected
Collector Shree
Bharuch

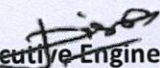
Subject : Details of the Percolation Tank, irrigation and works in Vagra taluka

With respect to the above subject, it is hereby informed that as per the instructions given in the meeting held at the Collector's Office, Bharuch on 14.04.2026, that irrigation Percolation Tank have been established in the different villages of Vagra taluka under the control of this office like Rahad, Bhersam, Dahej, Koliyad, Sutrel, Vaddala, Nandrakha, Saykha, Vilayat, Gandhar, total 10 (ten) numbers of villages. where water is provided for irrigation purpose and total area for the same is approx. 135.00 ha

It is further to be informed that after year 2023, as for the year 2023-24, total 10 (ten) Numbers of pond Deepening works are carried out by this office at various village of vagra taluka like Narnavi, Bhersam, Limdi, Vichhyad, Juned, Aladara, Paldi, Muller, Padaria, and Vagra, as for the year 2024-25 there are 06 (Six) works of Pond Deepening carried out in various villages of vagra taluka like Goladhara, Padaria, Aladara, Chachvel, Paniyadara, Gandhar. Also 01 work carried out for pond renovation at village Vagra and 01 work for bore recharge at village Biyala, thus a total of 08 (eight) Nos of works have been carried out and for the same the village area is benefited as irrigation purpose.

Also, during the current year, a total of four (04) works has been taken up under planning at various villages of vagra taluka like Pakhajan, Akhod, Paniyadara, and Roza Tankaria, which will enable the benefit of irrigation, which should be brought to your notice.

Bidal: The above-mentioned details are included herewith.


Executive Engineer
Panchayat Irrigation Division
Bharuch

- Copy to the Hon'ble District Development Officer, District Panchayat, Bharuch for information.



District Panchayat Irrigation Division

Bharuch

Panchayat Bhavan 02, 2nd Floor Station Road

Bharuch

E-Mail [id-exeengbch@gmail.com](mailto:exeengbch@gmail.com)

Telephone No.02642 243905



Details of the Percolation Tank, irrigation and works in Vagra taluka

In accordance with the above subject, it is hereby informed that as per the instructions given in the meeting held at the Collector's Office, Bharuch on 14.04.2026, there are a total of 10 (ten) irrigation monitoring ponds under the control of this office in the villages of Vagra taluka, the details of which are as follows.

Sr. No.	Name & Location of Scheme	Taluka	District	Catchment Area in Sq. Km.	Gross Storage in mcm	Submergence Area in Hact.	Indirect Irrigation Benefit in Hector
1	Rahad	Vagara	Bharuch	1.20	0.057	2.80	10.00
2	Bhersam	Vagara	Bharuch	1.80	0.142	3.50	10.00
3	Dahej	Vagara	Bharuch	3.00	0.099	3.25	10.00
4	Koliyad	Vagara	Bharuch	2.00	0.099	2.50	15.00
5	Sutrel	Vagara	Bharuch	1.50	0.042	1.50	15.00
6	Vadadla	Vagara	Bharuch	1.60	0.127	3.50	15.00
7	Nadarkha	Vagara	Bharuch	1.80	0.113	2.80	15.00
8	Saykha	Vagara	Bharuch	2.00	0.071	2.00	10.00
9	Vilayat	Vagara	Bharuch	3.00	0.085	3.00	10.00
10	Gandhar	Vagara	Bharuch	0.80	0.099	3.00	15.00

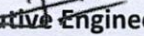
It is further to be noted that as per the discussion held in the meeting, the details of the works undertaken till date after the year 2023 are as follows.

Yearwise Works carried out in Vagra Taluka, Dist. Bharuch

Sr.No.	Year	Name of Work	Amount(in Lakh)	Remarks
1	2022-23	Extension of Pipeline at Village : Gandhar, Tal.Vagra & Extension of Pipeline at Village : Paniyadra, Tal.Vagra, Di.Bharuch	0.71	
2	"	Construction a Rain Water Harvesting & Underground Water Tank at Primery School in Different Villages of Jambusar, Amod & Vagra Dist.Bharuch	14.55	
3	"	Improvement to tank at village : Narnavi, Tal.Vagra, Di. Bharuch	9.74	
1	2023	Deepening of Pond at village Bhersam Ta.Vagra Di.Bharuch	7.80	
2	"	Deepening of Pond at village Limdi Ta.Vagra Di.Bharuch	11.44	
3	"	Deepening of Pond at village Vinchhiyad Ta.Vagra Di.Bharuch	8.32	
4	"	Deepening of Pond at village Juned Ta.Vagra Di.Bharuch	9.35	
5	"	Deepening of Pond at village Aladar Ta.Vagra Di.Bharuch	9.62	
6	"	Deepening of Pond at village Paniadara Ta.Vagra Di.Bharuch	8.50	
7	"	Deepening of Pond at village Paldi Ta.Vagra Di.Bharuch	5.20	
8	"	Deepening of Pond at village Muler Ta.Vagra Di.Bharuch	7.80	
9	"	Deepening of Pond at village Padariya Ta.Vagra Di.Bharuch	6.50	
10	"	Deepening of Pond at village Ora Ta.Vagra Di.Bharuch	10.40	
1	2024-25	Improvement to Tank at Village : Vagra, Tal.Vagra, Di.Bharuch	15.90	
2	"	Constructing Recharging Borewell at different Villages of Jambusar/Vagra Taluka Di.Bharuch	10.05	
3	"	Deepening of Pond at village Goladara Ta.Vagra Di.Bharuch	6.80	
4	"	Deepening of Pond at village Padaria Ta.Vagra Di.Bharuch	8.32	
5	"	Deepening of Pond at village Aladar Ta.Vagra Di.Bharuch	7.92	
6	"	Deepening of Pond at village Chanchvel Ta.Vagra Di.Bharuch	8.55	
7	"	Deepening of Pond at village Paniyadara Ta.Vagra Di.Bharuch	7.30	
8	"	Deepening of Pond at village Gandhar Ta.Vagra Di.Bharuch	7.98	

Also, as per the discussion held in the meeting, the details of the work undertaken under the plan during the current year are as follows.

Sr. No.	District	Taluka	Town / Village	Name of Work	Implement Department	Area Sq km.	Nature of Work
1	Bharuch	vagra	Pakhajan	Deepening and Desilting of Village pond at village Pakhajan Ta Vagra Dist Bharuch	Panchayat Irrigation	0.075	Deepening and Desilting of Village pond
2	Bharuch	vagra	Akhod	Deepening and Desilting of Village pond at village Akod Ta Vagra Dist Bharuch	Panchayat Irrigation	0.080	Deepening and Desilting of Village pond
3	Bharuch	vagra	Paniyadara	Deepening and Desilting of Village pond at village Paniyadara Ta Vagra Dist Bharuch	Panchayat Irrigation	0.022	Deepening and Desilting of Village pond
4	Bharuch	vagra	Chanchvel	Deepening and Desilting of Village pond at village Chanchvel Ta Vagra Dist Bharuch	Panchayat Irrigation	0.051	Deepening and Desilting of Village pond


 Executive Engineer
 Panchayat Irrigation Division
 Bharuch

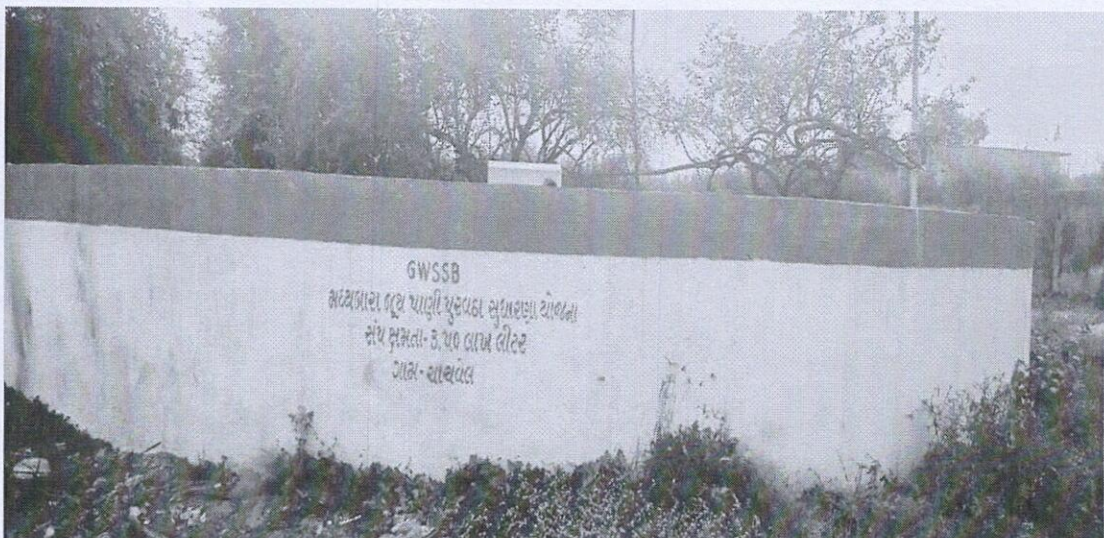
GUJARAT WATER SUPPLY AND SEWERAGE BOARD**Brief Note on Water Supply Schemes of Villages in Vagra Taluka****1. Water Supply Details of Chanchvel Village****Village:** Chanchvel**Taluka:** Vagra**District:** Bharuch

Chanchvel village has a total of 643 households with a population of 3545. It includes a hamlet named Kachchhivas, having approximately 51 households with a population of 257.

The village is covered under the Madhyabara Group Water Supply Scheme of the Gujarat Water Supply Board. For storage of drinking water, an underground sump of 3,50,000 liters capacity has been constructed in the main village. Water is being supplied regularly and adequately through the existing elevated service reservoir (overhead tank) and internal distribution network. The Gram Panchayat / Water Committee is providing household-level water supply.

Further, Kachchhivas hamlet is located approximately 6.00 to 7.00 km away from the main village. Due to the absence of any drinking water facility, water was supplied through tankers by the Board in response to representations received in 2023 as a temporary arrangement.

As a permanent solution, the hamlet has been included in the Madhyabara Group Augmentation Water Supply Scheme in the year 2024. Under this scheme, an underground sump of 50,000 liters capacity along with the connecting pipeline has been completed. Currently, testing work is in progress, and it is planned to commence water supply by May 2026.





2. Water Supply Scheme of Villages in Vagra Taluka

Water is sourced from the Narmada River at Nand village (Nand Intake Well) in Bharuch taluka. This water is conveyed from Palej Head Works through a 600 mm diameter rising main pipeline to the main head works of the Madhyabara Group Water Supply Scheme at Sudi-Ora. At Sudi-Ora, the water is treated in a 34.50 MLD capacity filtration plant and supplied as per requirement to 67 villages and 03 hamlets of Vagra taluka.

At present, out of the total 67 villages covered under the scheme, 34 villages are receiving regular water supply. The remaining 33 villages and 03 hamlets have been included under the ongoing Madhyabara Group Augmentation Water Supply Scheme. The work is in progress and is planned to be completed by October 2026, after which water supply will be commenced.

Furthermore, to provide water supply at the rate of 100 LPCD (litres per capita per day) to the coastal villages of Vagra taluka, the Pakhajan Group Water Supply Scheme has been planned. Under this scheme, instead of conveying water from a distance of 60 km, water is being sourced from the GIDC pipeline passing near Nadida village at chainage 119505. The water is treated and supplied through the existing network to 41 villages covered under the scheme.

In addition, an internal distribution system has been provided in all 67 villages and 03 hamlets of Vagra taluka to ensure household-level water supply. Through this system, a total of 28,860 households are being provided tap water supply by Gram Panchayats/Water Committees.

Moreover, under village infrastructure improvement proposals, works for 03 villages (Goladara, Aladar, Mosam) have been approved since 2023 and completed by the respective Gram Panchayats/Water Committees.



Executive Engineer
Public Health works Division
GWSSB, Bharuch

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ANIMAL HUSBANDRY DEPARTMENT DISTRICT PANCHAYAT BHARUCH

VETERINARY HOSPITAL COMPOUND, NEAR CITY CENTER, STATION ROAD BHARUCH
email-ahdpbharuch@gmail.com

Outward No./DP-Bharuch/565 /2026

Date:25/03/2026

To,
Respected Collector Sir,
Bharuch

Subject: National Green Tribunal original Application No. 08/2026 WZ I.A. -10/2026

Date. 09/03/2026

Ref. Letter No. BHR/0730/03/2026, Date: 23/03/2026.

With the reference to the subject cited above, it is stated that on Monday, May 22, 2023, at 9:00 AM, a telephonic message was received from Mr. Rehman Bhai Allahrakha Jat of village Chanchvel, Taluka Vagra, District Bharuch. The information stated that a large number of camels had died due to the effects of toxic chemicals, and several other camels were affected. Immediate treatment was requested.

In response to this information, Deputy Director of Animal Husbandry, District Panchayat Bharuch, Assistant Director of Animal Husbandry ICDP, Assistant Director of Animal Husbandry, Animal Disease Investigation Unit, Bharuch and I/c.Veterinary Officers Vagra dispensary, Veterinary Officer Jambusar dispensary and Livestock Inspector of F.A.V.C, Tanachha ,Ta.Amod reached the requested site.

And immediate Actions Taken as below:

Treatment And Post mortem: A total of 52 camels were treated on-site while 25 died camel were visited and post mortem examination were conducted.

Sampling: Following the incident, body parts and samples were randomly collected from dead camels.

Forensic Investigation: These samples were sent for testing to the Regional Forensic Science Laboratory (FSL) in Falsawadi Policeline, Surat, through the Vagra Police Station for analysis. Forensic Science laboratory (FSL) report attached herewith.

An Action Taken Report (ATR) regarding the entire incident has been submitted via reference number: જા.નં. /જિ.પં./૫૧/મકમ/૬૮૫-૬૮૮/૨૦૨૩, તા.૨૨/૦૫/૨૦૨૩, to the office of the Disaster Management Cell, Bharuch, for detailed information and further necessary action.

Activity by Animal Husbandry Dept After 2023:

- Animal Population Data Vagra Taluka:

	Vagra			Total
	Exotic	Indigenous	N.D.	
Cattle	326	3253	512	4091
Buffalo	0	5633	2919	8552
Sheep	0	809	177	986
Goat	0	2001	9187	11188
Horse	0	11	41	52
Dog	0	0	0	0
Donkey	0	0	0	0
Camel	0	913	0	913
Duck				51
Emu				19
Fowl				5481

- Govt. of Gujarat Animal Husbandry Department Working Institutes

Sr.no.	Types of institutes	Designated Authority	Remarks
1	Veterinary Dispensary, Vagara	Veterinary Officer (class – II)	
2	Veterinary Dispensary, Dahej	I/c. Veterinary Officer (class – II)	
3	First Aid Veterinary Center, Pakhajan	Livestock Inspector (Class-III)	
4	First Aid Veterinary Center, Bhersam	I/c. Livestock Inspector (Class-III)	
5	First Aid Veterinary Center, Bhesali	I/c. Livestock Inspector (Class-III)	

- Taluka Level Pashupalan Shibir for Extension And Awareness -2023, Village – Chanchvel, Ta. Vagra arranged on Date – 27-10-2023 and total beneficiary benefited-200.
- District Level Pashupalan Shibir for Extension And Awareness -2025, Village –Keshvan, Ta. Vagra arranged on Date – 09-01-2026 and total beneficiary benefited-305.

- **Animal Health Camp for Camel**

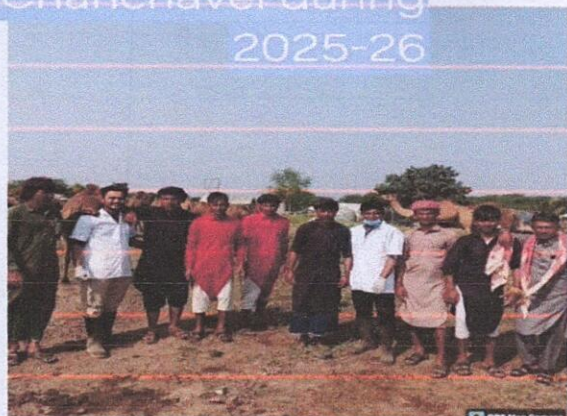
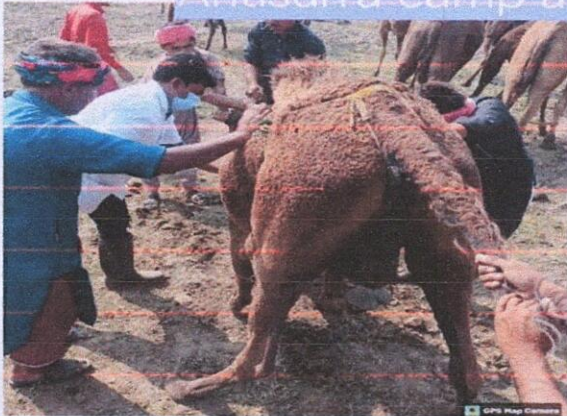
Sr.no	year	camp	Date	Beneficiary	Animals
1	2023-24	antisurra	27/10/2023	8	170
2	2024-25	antisurra	29/11/2024	4	220
3	2025-26	antisurra	05/12/2025	7	

- **Deworming camp for camel:**

Sr.No	Year	Beneficiary	Animals
1	2023-24	8	170
2	2024-25	4	220
3	2025-26	7	170



Antisurra camp at Chanchavel during 2025-26




- **Animal Health Camp**

Sr.no	Year	Beneficiary	Animals
1	2024-25	457	1726
2	2025-26	377	2426

- **Animal vaccination And Deworming**

Sr.no	Year	Deworming	Vaccination
1	2023-24	13500	15182
2	2024-25	16000	35807
3	2025-26	18000	30064

Respectfully submitted for information.


Deputy Director Of Animal Husbandry
District Panchayat Bharuch

Enclosed:

- 1) Forwarding to FSL by Veterinary Officer Vagra
- 2) PM report by Veterinary Officer Vagra
- 3) Death Certificate by Veterinary Officer Vagra
- 4) Rojkaam
- 5) Letter No; જા.વિ. /જિ.વિ./૫૧/૫૩૫/૬૮૫-૬૮૮/૨૦૨૩, તા.૨૨/૦૫/૨૦૨૩
- 6) Forensic Science laboratory (FSL) report